

have initiated proceedings for the acquisition of the land. The list of equipment to be imported from U.S.S.R. for the Farm has been sent to the U.S.S.R. Government. The work for organisation of the Farm will be taken up as soon as the land has been acquired by the State Government and handed over to the Government of India.

#### **Criminal Proceedings Against F.C.I. Officers**

\*677. SHRI HEM BARUA : Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) against how many officers of the Food Corporation criminal proceedings have been launched and in that case the nature of charges and to what effect;

(b) whether these criminal proceedings have been launched in their private capacity or official and whether in any case bailable warrants against them were/have been issued; and

(c) whether these officers against whom warrants have been issued in their private capacities have reported to their office and if so, whether they have been suspended under the Classification Control and Appeal Rules, 1965?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & COOPERATION (SHRI ANNASAHIB SHINDE): (a) to (c). The information is being collected from the Food Corporation of India and will be laid on the Table of the House.

#### **Improvement in Capacity and Capability of the New Transmitter installed in Calcutta**

\*678. SHRI S. C. SAMANTA : Will the Minister of INFORMATION AND

**BROADCASTING AND COMMUNICATIONS** be pleased to state :

(a) if there is a possibility of further improvement in the capacity and capability of the new Transmitter established in Calcutta with Russian help;

(b) the amount of money spent in obtaining the Transmitter and other allied equipments and on its installation and ;

(c) whether a part of the expenditure was met by the U.S.S.R. or any other agency of that country?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) No, Sir.

(b) Rs. 303 lakhs.

(c) No, Sir. It was entirely a commercial transaction.

#### **Photographing Ahmedabad Riots**

\*679. SHRI BABURAO PATEL : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether it is a fact that correspondents of foreign agencies were allowed to photograph the recent Ahmedabad riots, while the same facility was denied to the Indian newsmen; if so, the reasons for this discrimination;

(b) whether it is also a fact that these films shot by foreigners have been already exhibited in London and other foreign cities with lop-sided commentaries; if so, how many such films have been exhibited, by whom and where; and